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Himachal Pradesh Passengers And Goods Taxation (Amendment) Act, 2004

12 of 2003

[22 July 2004]

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Himachal Pradesh Passengers And Goods Taxation (Amendment) Act, 2004

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(As Assented By The Governor On 22nd July, 2004) An Act further to amend the Himachal Pradesh Passengers and Goods Taxation Act, 1955 (Act No. 15 of 1955). BE it enacted by the Legislative Assembly of Himachal Pradesh in the Fifty-fifth Year of the Republic of India, as follows:-

1. Short Title :-

This Act may be called the Himachal Pradesh Passengers and Goods Taxation (Amendment) Act, 2004.

2. Amendment Of Schadule Ii :-

In Schedule-II to the Himachal Pradesh Passengers and Goods Taxation Act, 1955, for the existing item No. 1, the following shall be substituted, namely: -

"1. All types of yarn (excluding woolen yarn)

Rs.3.00 per 10 Kg. or part thereof.".